

ITEM NO.9

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 3/2017 in Civil Appeal No(s). 2404/2014

MANGE RAM & ORS

Appellant(s)

VERSUS

UNION OF INDIA & ANR

Respondent(s)

(For clarification and appropriate order and office report)

Date : 27/02/2017 This application was called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s)

Mr. Narinder, Adv.

Ms. Anubha, Adv.

Mr. Rakesh Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the applicants seeks
permission to withdraw this application.

Permission sought for is granted.

I.A. No. 3 of 2017 is, accordingly, dismissed
as withdrawn.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Pokhriyal]
Court Master